NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **06.08.2018**

NAME OF THE PARTIES: Tristar Container Services (Asia) Pvt. Ltd.
V/s.
Elektrans Shipping Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

16. C.P. (IB)- 107 (MB)/2018

At the request of both Counsels, list this matter on 23.08.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/